

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated: 27<sup>th</sup> August, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 265 of 2013 &  
IA Nos- 357 of 2013 & 110 of 2014**

**BSES Yamuna Power Ltd. ... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission ... Respondent(s)**

**Appeal No. 266 of 2013 &  
IA No-358 of 2013**

**BSES Rajdhani Power Ltd. ... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Hasan Murtaza**

**Counsel for the Respondent (s): Mr. Pradeep Misra and  
Mr. Manoj Kumar Sharma for R.1**

**ORDER**

Post these matters for hearing on **23.09.2014.**

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**